

(6)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

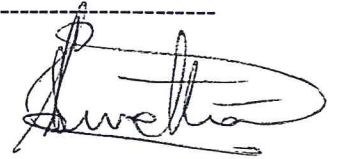
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/671/(IB)/2017  
NAME OF THE PETITIONER(S) : NEWGEN DIGITAL WORKS PVT LTD  
NAME OF THE RESPONDENT(S) : I LOVE DIAMONDS PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. For TK Bhaskar  
Shivetha Vasudevan

Counsel for  
the Respondent



2. S. V. Bravin  
RATINAM

Counsel for  
the Petitioner



**ORDER**

Both the Counsels are present. Counsel for the Operational Creditor submitted that there are chances of settlement between the parties and prayed for time. At request, time is enlarged. Put up on 16.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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